

Name of the Corporate Debtor: Landmark Motels & Travels Private Limited; Date of Commencement of CIRP: 18.08.2026; List of Creditors as on: 08.09.2026

Annexure-9

Summary of List of Other Creditors, if any, (Other than Financial Creditors and Operational Creditors) w.r.t. Form F

Sr. No.	Name of Creditor	Nature of Claim	Amount of Claim received			Amount of Claim admitted	Whether related party?	% Share in Total Amount of Claims Admitted	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest, if any	Details of any retention of title arrangement in respect of goods or properties, if any	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any
			Date of Submission	Amount as per Form	Amount Converted in Rupees (Rs.)													
1	Nil							-	-	-	-	-	-	-	-	-	-	
								-	-	-	-	-	-	-	-	-	-	
Total				-	-	-	-	-	-	-	-	-	-	-	-	-	-	



ANIL KOHLI

Interim Resolution Professional

Landmark Motels and Travels Private Limited

IBBI Regn. No.: IBBI/IPA-001/IP-P00112/2017-2018/10219

AFA Valid Upto: 30.06.2027

Email:insolvency@arck.in/ibc.landmark@outlook.com

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